

FOREIGN COMPANIES REGULATION BILL*

श्री जगु लिवडे (बांका) : मैं प्रस्ताव करता हूँ कि देश में विदेशी मुद्रा संसाधनों के संरक्षण तथा देश के आर्थिक विकास के हित में उनके उचित प्रयोग हेतु ताकि प्राप्त निष्कर्षता प्राप्त की जा सके भारत में विदेशी कम्पनियों के प्रचालन के विनियमन सम्बन्धी विधियों का मसौदा तथा संशोधन करने वाले विधेयक को पुर स्थापित करने की अनुमति दी जाय ।

MR. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill to consolidate and amend the laws regulating the operation of foreign companies in India for the conservation of the foreign exchange resources of the country and the proper utilisation thereof in the interests of the economic development of the country, leading to self-reliance."

The motion was adopted

श्री जगु लिवडे : मैं विधेयक पुर स्थापित करता हूँ ।

CONSTITUTION (AMENDMENT) BILL*

(Amendment of article 297)

श्री जगु लिवडे (बांका) : मैं प्रस्ताव करता हूँ कि भारत के संविधान का और संशोधन करने वाले विधेयक को पुर स्थापित करने की अनुमति दी जाय ।

MR. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

श्री जगु लिवडे : मैं विधेयक पुर स्थापित करता हूँ ।

FOREIGN HONOURS AND AWARDS (REGULATION) BILL*

SHRI SAMAR GUHA (Contai): I beg to move for leave to introduce a Bill to regulate the conferment of foreign honours and awards on Indian nationals

MR. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill to regulate the conferment of foreign honours and awards on Indian nationals."

The motion was adopted.

SHRI SAMARGUHA: I introduce the Bill

FOREIGN PROPAGANDA IN INDIA (REGULATION AND CONTROL) BILL*

SHRI SAMAR GUHA (Contai): I beg to move for leave to introduce a Bill to restrict the motivated political propaganda of foreign countries in India.

MR. DEPUTY SPEAKER: The question is:

"The leave be granted to introduce a Bill to restrict the motivated political propaganda of foreign countries in India."

The motion was adopted.

SHRI SAMAR GUHA: I introduce the Bill

*Published in Gazette of India dated 26th July, 1974.